

Honourable Shri Justice Niranjan Dharmshi Vyas

B.A Hons.), LL.B.

1993 – 1996

Justice Niranjan Dharmshi Vyas *B.A. (Hons.), LL.B.*: Born on 22-12-1934. Enrolled as an Advocate with the Bombay Bar Council in 1958 and practised as such up 1961. From 1961 to 1968, worked as Legal Assistant with Indian Tool Manufacturers Ltd., and Indian Rayon Corporation Ltd. Returned to legal Profession 18-4-1968 on the Original Side of the High Court 1988, he designated as Senior Advocate, Handled all types of matters including suits, writs, company matters, appeals, chamber matters, Arbitrations etc. From 1975 to 1979 appointed on the Maharashtra State Penal of Councils. Appointed as an Additional Judge of the Bombay High Court on 8-10-1991 and permanent Judge of that High Court on 2-3-1993. Retired on December 22, 1996.